FORM - 21 A

[See rule 11 (1)]

(For use in Biennial election when seat is uncontested)

Declaration of the result of Election under Sub-section (2) of section-53 of the Representation of the People Act, 1951.

Election to the Council of States by the elected members of the Legislative Assembly of Bihar.

In pursuance of the provisions contained in Sub-section (2) of section-53 of the Representation of the People Act, 1951, read with sub rule (1) of rule 11 of the Conduct of Elections Rules 1961, I declare that :-

Kahkashan Perween

Sponsored by Janata Dal (United)

Ishakchak Lane, P.O.- Bhagalpur, P.S.- Ishakchak, Dist.- Bhagalpur, (Bihar)

2. C. P. Thakur

Sponsored by Bhartiya Janata Party

Fraser Road, Post- G. P. O., P.S.- Gandhi Maldan, Dist.- Patna (Bihar), Pin code- 800 001

3. Ravindra Kishore Sinha

Sponsored by Bhartiya Janata Party

136, Annapurna Bhawan, Patliputra Telephone Exchange Road, Patna-10, P.O.-Sadakat Aashram, P.S.- Digha

4. Ram Nath Thakur

Sponsored by Janata Dal (United)

Karpuri Gram, P.O.- Karpuri Gram, P.S.- Samastipur Muffasil, Dist.- Samastipur (Bihar)

5. Haribansh Narayan Singh

103, Umashanti Appartment, Kanke Road, Post- Ranchi University, P.S.- Gonda, Ranchi, (jharkhand) Sponsored by Janata Dal (United)

have been duly elected to fill the seats in that House of five (05) members retiring on 9th April, 2014 on the expiration of their term of office.

Place: Bihar Vidhan Sabha Secretariat, Patna

Date : 31st January, 2014

Returning Officer
for Blenniel Election

to the Council of States